

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/440(KB)2018
IA(I.B.C)/145(KB)2024, IA(I.B.C)/891(KB)2021,
IA(I.B.C)/531(KB)2022, IA(I.B.C)/742(KB)2022,
IA(I.B.C)/796(KB)2022, IA(I.B.C)/1296(KB)2020,
IA(I.B.C)/391(KB)2020, IA(I.B.C)/852(KB)2020,
IA(I.B.C)/307(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	HUVEPHARMA SEA [PUNE] PRIVATE LIMITED VS AMRIT FEEDS LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Applicant
Mr. Karanjeet Sharma, Adv.]

Ms. Sreenika Thaker, Adv.] For the Liquidator
Ms. Rishita Sarkar, Adv.]
Ms. Sneha Singhanian, Adv.]

Mr. Abhrojit Mitra, Sr. Adv.] For the Success Auction Purchaser
Mrs. Manju Bhuteria, Adv.]
Ms. Rajshree Kejoria, Adv.]

Mr. Pranit Bag, Adv.] For the Applicant in IA 724 of 2022 & in
Mr. Anuj Kumar Mishra, Adv.] IA 796 of 2022

Mr. Sunil Mohan Acharya.] For the Liquidator in Amrit Feeds Limited

ORDER

1. Ld. Sr. Counsel/Counsel/Authorised Representative for the parties present.
2. In view of the fact that the order dated 04th January, 2024 IA(I.B.C)/742(KB)2022 is put complied with. We would direct the applicant therein to sit with the Successful Auction Purchaser and tried to come with amicable settlement between them in regard to amount owned by Bluechip Dealers Private Limited and Rowland Tracom Private

Limited within a period of one week from the date of receipt of a copy of this order along with the liquidator.

3. Report be furnished at least one week before the next date of hearing.
4. List this matter for further consideration on **08.02.2024 at 03:30 P.M.**
5. **IA(I.B.C)/891(KB)2021:**
 - a. Ld. Counsel Mr. Shaunak Mitra appearing on behalf of applicant is directed to the amount due to liquidated to ascertain Ld. Counsel appearing on behalf of liquidator he is ready and willing to pay the entire dues, deducting an amount of Rs. 7 lakhs 22 thousand which the Successful Auction Purchaser has agreed to pay.
 - b. List this matter for arguments on **08.02.2024 at 03:30 P.M.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)